

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**REVIEW PETITION NO. 08 OF 2018 &**  
**IA NO. 1187 OF 2018 IN**  
**APPEAL NO. 114 OF 2015**

**Dated: 04<sup>th</sup> September, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Limited**

**.... Petitioner (s)**

**Vs.**

**Taxus Infrastructure & Power Projects Ltd & Ors.**

**.... Respondent(s)**

Counsel for the Petitioner (s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : --

**ORDER**

List this matter on **01.10.2018**, as requested by the learned counsel appearing for the Appellant.

**(S. D. Dubey)**  
**Technical Member**

**(Justice N. K. Patil)**  
**Judicial Member**

*vt/pk*